

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.4470/2014

New Delhi this the 7th March, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Pawan S/o Shri Kansi Ram
R/o C/o Sandy Shiv Service Centre
Near WZ-4, Mandir Gandhi Nagar,
Rohtak-124001, Haryana. ...Applicant.
(By Advocate: None)

Versus

1. Regional Director (NR)
SSC Block No.12
CGO Complex, Lodhi Road,
New Delhi-110504.
2. Union of India
Through Secretary
Ministry of Home Affairs, New Delhi. ...Respondents.

(By Advocate: Shri S.M.Arif)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant.

2. Learned counsel for the respondents has pointed out that as per his submission on record in the order dated 25.02.2016, when the applicant's counsel, and the applicant himself also, were present, the dossier of the applicant had been sent to the Chennai Regional Office of the Staff Selection Commission for issuance of a letter of appointment, and the relief, as prayed for by the applicant in this O.A., stands satisfied.
3. Therefore, it appears that the applicant has lost interest in pursuing this case, and, as a result, the O.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/